

**CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA**  
**09-06-2014 TO 12-06-2014**

1. **Hon'ble Mr. Justice Dinesh Kumar Singh**      Bail Applications under Section 438 Cr. P. C.  
**(Civil and Criminal Application and Motion)**
  
2. **Hon'ble Mr. Justice Mungeshwar Sahoo**      Bail Applications under Section 438 Cr. P. C.
  
3. **Hon'ble Mr. Justice V. Nath**      Bail Applications under Section 438 Cr. P. C.
  
4. **Hon'ble Mr. Justice Shivaji Pandey**      Bail Applications under Section 439 Cr. P. C.
  
5. **Hon'ble Mr. Justice Ahsanuddin Amanullah**      Bail Applications under Section 439 Cr. P. C.
  
6. **Hon'ble Mr. Justice Aditya Kumar Trivedi**      Bail Applications under Section 439 Cr. P. C.
  
7. **Hon'ble Mr. Justice Chakradhari Sharan Singh**      Bail Applications under Section 439 Cr. P. C.

**Patna High Court**  
**The 5<sup>th</sup> June, 2014**

**By order of Hon'ble the Chief Justice**  
**Sd/- (Arbind Madhav)**  
**Registrar (L & C)**